#### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

## LOK SABHA UNSTARRED QUESTION NO. 1890 (TO BE ANSWERED ON 03.07.2019)

# LATERAL ENTRY IN BUREAUCRACY

#### 1890. SHRIMATI SAJDA AHMED:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government proposes to recruit large number of domain experts at the Director and Deputy Secretary level through lateral entry;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is considering lateral exits of IAS officers in Central Government Services and if so, the details and the reasons therefor;
- (d) whether reservation is provided to officers recruited through lateral entry and if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the requirement in Joint Secretary level officer in Government of India during last one year through lateral entry?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): NITI Aayog, in its three year Action Agenda, and the Sectoral Group of Secretaries (SGoS) on Governance, in its report submitted in February, 2017, have recommended for induction of personnel in the middle and senior management level in the Government with the twin objectives of bringing in fresh talent as well as augment the availability of manpower. Based on this, it has been decided, in principle, to appoint outside experts to 40 positions at Deputy Secretary/Director level. However, no final decision has been taken in the matter.

- (c): There is no such proposal before the Government.
- (d): Does not arise in view of (a) above.

(e): UPSC has recommended 9 candidates for appointment as Joint Secretary on lateral entry. The recommendations of the UPSC are under process.